

(B) A copy each (in English and Hindi) of the following papers:—

(i) (a) Fiftieth Annual Report and Accounts of the Automotive Research Association of India (ARAI), Pune, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T.3516/17/21]

(ii) (a) Annual Report and Accounts of the Central Manufacturing Technology Institute (CMTI), Bengaluru, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T.3874/17/21]

II. (a) Memorandum of Understanding between the Government of India (Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises) and the Cement Corporation of India Limited (CCI), for the year 2020-21.

[Placed in Library. See No. L.T.3878/17/21]

(b) Memorandum of Understanding between the Government of India (Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises), and the Rajasthan Electronics & Instruments Limited, (REIL), for the year 2020-21.

[Placed in Library. See No. L.T.3877/17/21]

(c) Memorandum of Understanding between the Government of India (Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises) and the HMT Limited, for the year 2020-21.

[Placed in Library. See No. L.T.3876/17/21]

Notifications of the Ministry of Road Transport and Highways

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, General (Retd.) V. K. Singh, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956:-

(1) S.O.1409 (E), dated the 2nd May, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 17.660

(Gorakhpur Bypass Section) on National Highway No. 24 in the State of Uttar Pradesh, along with Delay Statement.

- (2) S.O.1416 (E), dated the 4th May, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 41.500 to K.M. 15.290 (Hazaribagh-Ranchi Section) on National Highway No. 33 in the State of Jharkhand, along with Delay Statement.
- (3) S.O.1417 (E), dated the 4th May, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 440.000 to K.M. 520.000 (Kotwa-Muzaffarpur Section) on National Highway No. 28 in the State of Bihar, along with Delay Statement.
- (4) S.O.1418 (E), dated the 4th May, 2020, regarding the rate of fee to be collected from users of the specified stretch from K.M. 49.700 to K.M. 99.005 (Jhansi-Lalitpur Section) on National Highway No. 26 in the State of Uttar Pradesh, along with Delay Statement.
- (5) S.O.1419 (E), dated the 4th May, 2020, regarding the rate of fee to be collected from users of the specified stretch from K.M. 0.000 to K.M. 49.700 (Jhansi-Lalitpur Section) on National Highway No. 26 in the State of Uttar Pradesh, along with Delay Statement.
- (6) S.O.1420 (E), dated the 4th May, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 180.000 to K.M. 243.470 (Madurai-Kanayakumari Section) on National Highway No. 7 in the State of Tamil Nadu, along with Delay Statement.
- (7) S.O.1421 (E), dated the 5th May, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 8.800 to K.M. 66.482 (Meerut-Bulandshahr Section) excluding 3.522 Km of Hapur Bypass on National Highway No. 24 (New NH-9) in the State of Uttar Pradesh, along with Delay Statement.
- (8) S.O.1435 (E), dated the 9th May, 2020, amending Notification No. S.O. 2162 (E), dated the 7th July, 2017, along with Delay Statement.
- (9) S.O.1436 (E), dated the 11th May, 2020, regarding the rate of fee to be

collected from users of the stretch from K.M. 52.300 to K.M. 116.500 (Madurai-Kanayakumari Section) on National Highway No. 7 in the State of Tamil Nadu, along with Delay Statement.

- (10) S .O.1514 (E), dated the 18th May, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 80.820 (Phagwara-Rupnagar Section) on National Highway No.344A in the State of Punjab, along with Delay Statement.
- (11) S.O.1696 (E), dated the 29th May, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 284.000 to K.M. 335.713 (Kharwandi-Kasar to Junction of National Highway No. 211 Section) on National Highway No. 211 in the State of Maharashtra, along with Delay Statement.
- (12) S.O.1697 (E), dated the 1st June, 2020, amending Notification S.O. No. 2341 (E) dated 26th July, 2017, modifying/revising certain entries specified therein, along with Delay Statement.
- (13) S.O.1757 (E), dated the 5th June, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 52.300 (Madurai-Kanayakumari Section) on National Highway No. 7 in the State of Tamil Nadu, along with Delay Statement.
- (14) S.O. 2046 (E), dated the 25th June, 2020, regarding the rate of fee to be collected from users of the stretches from K.M. 6.875 to K.M. 68.660 (Bhiwani - Mundal - Jind Section) and from K.M. 68.660 to K.M. 153.70 (Jind-Karnal Section) on National Highway No. 709A in the State of Haryana, along with Delay Statement.
- (15) S.O. 2063 (E), dated the 25th June, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 116.500 to K.M. 180.00 (Madurai to Kanyakumari Section) on National Highway No. 7 in the State of Tamil Nadu, along with Delay Statement.
- (16) S.O. 2272 (E), dated the 8th July, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 71.156 to K.M. 120.535

(Andhra Pradesh/Telangana Border to Rudrampur Section) on National Highway No. 221 (New NH-30) in the State of Telangana, along with Delay Statement.

- (17) S.O. 2286 (E), dated the 9th July, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 129.600 to K.M. 185.150 (Kharagpur to Chichira Section) on National Highway No. 6 in the State of West Bengal, along with Delay Statement.
- (18) S.O. 2342 (E), dated the 15th July, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 320.580 to K.M. 400.575 (Mahagaon to Yavatmal Section) on National Highway No. 361 in the State of Maharashtra, along with Delay Statement.
- (19) S.O. 2343 (E), dated the 15th July, 2020, regarding the rate of fee to be collected from users of the stretches from K.M. 0.000 to K.M. 46.000 and from K.M. 82.600 to K.M. 310.467 (Munabao - Tanot Section) on National Highway No. 70 in the State of Rajasthan, along with Delay Statement.
- (20) S.O. 2482 (E), dated the 29th July, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 97.400 to K.M. 132.850 (Rohna/Hassangarh-Jhajjar Section) on National Highway No. 334B in the State of Haryana, along with Delay Statement.
- (21) S.O. 2561(E), dated the 31st July, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 43.000 (Thiruvananthapuram-Kerala/Tamil Nadu border Section) on National Highway No. 47 (New NH 66) in the State of Kerala, along with Delay Statement.
- (22) S.O. 2563 (E), dated the 31st July, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 3.450 to K.M. 26.000 (Piska More to Palma Section) on National Highway No. 23 in the State of Jharkhand, along with Delay Statement.
- (23) S.O. 2564 (E), dated the 31st July 2020, amending Notification No. S.O. 440 (E), dated the 30th January, 2018 revising certain entries in the original Notification, along with Delay Statement.

- (24) S.O. 2780 (E), dated the 17th August, 2020, amending the Notification No. S.O 2272 (E), dated the 20th July, 2017, along with Delay Statement.
- (25) S.O. 2868 (E), dated the 26th August, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 356.766 to K.M. 473.00 (Porbandar-Dwarka Section) on National Highway No. 8E (Ext.) in the State of Gujarat, along with Delay Statement.
- (26) S.O. 2875 (E), dated the 26th August, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 7.090 to K.M. 53.585 (Bhavnagar-Talaja Section) on National Highway No. 8E in the State of Gujarat, along with Delay Statement.
- [Placed in Library. For (1) to (26), see No. L.T.4279/17/21]
- (27) S.O. 3184 (E), dated the 18th September, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 139.915 to K.M. 180.478 (Kagavdar – Una Section) on National Highway No. 8E in the State of Gujarat.
- (28) S.O. 3185 (E), dated the 18th September, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 108.850 to K.M. 160.130 (Rayachoty – Kadapa Section) on National Highway No. 18 (New NH-40) in the State of Andhra Pradesh.
- (29) S.O. 3186 (E), dated the 18th September, 2020, regarding the rate of fee to be collected from users of the stretches from K.M. 32.225 to K.M. 66.693 (Lokhandi – Sawargaon – Renapur Section) and from K.M. 0.000 to K.M. 3815 (Ambajgaon Bypass) on National Highway No. 548B in the State of Maharashtra.
- (30) S.O. 3217 (E), dated the 22nd September, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 35.400 to K.M. 86.855 (Gagalheri – Saharanpur – Yamunanagar Section) on National Highway No. 73 in the State of Uttar Pradesh.
- (31) S.O. 3254 (E), dated the 23rd September, 2020, regarding the rate of fee

to be collected from users of the stretch from K.M. 0.000 to K.M. 56.000 (Ananthapuramu — Kalyandurg Section) on National Highway No. 544DD in the State of Andhra Pradesh.

- (32) S.O. 3255 (E), dated the 23rd September, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 80.600 (Balasore — Baripada — Jharpokharia Section) on National Highway No. 5 (New NH-18) in the State of Odisha.
- (33) S.O. 3256 (E), dated the 23rd September, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 50.275 (Kalamb — Ralegaon — Wadki Section) on National Highway No. 361B in the State of Maharashtra.
- (34) S.O. 3298 (E), dated the 25th September, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 15.525 to K.M. 62.880 (Jadcherla — Kalwakurthy Section) on National Highway No. 167 in the State of Telangana.
- (35) S.O. 3425 (E), dated the 30th September, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 170.380 to K.M. 194.040 (Talwandi Bhai — Ferozepur Section) on National Highway No. 05 (Old NH-95) in the State of Punjab.
- (36) S.O. 3469 (E), dated the 6th October, 2020, regarding the rate of fee to be collected from users of the stretches from K.M. 0.000 to K.M. 136.520 (Gagaraia — Bakhasar Section) on National Highway No. 925 and K.M. 0.000 to K.M. 60.450 (Satta — Gandhav Section) on National Highway No. 925 A in the State of Rajasthan.
- (37) S.O. 3508 (E), dated the 9th October, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 68.280 (Pallahara — Pitiri Section) on National Highway No. 149 in the State of Odisha.
- (38) S.O. 3509 (E), dated the 9th October, 2020, regarding the rate of fee to be collected from users of the stretches from K.M. 342.000 to K.M. 444.000 (Junction NH-211 to Manwath [Tadborgaon]) on National Highway No. 222 (New NH-61) in the State of Maharashtra.

- (39) S.O. 3510 (E), dated the 9th October, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 71.200 (Ibrahimpattam — Andhra Pradesh/Telangana Border Section) on National Highway No. 30 (Old NH-221) in the State of Andhra Pradesh.
- (40) S.O. 3637 (E), dated the 16th October, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 140.900 to K.M. 224.900 (Adenigada — Maichheli Section) on National Highway No. 224/ New National Highway No. 57 in the State of Odisha.
- (41) S.O. 3638 (E), dated the 16th October, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 0.000 to KM 13.400 and KM 13.800 to KM 31.800 (Avinashi — Tirupur - Avinashipalayam Section) on National Highway No. 381 in the State of Tamil Nadu.
- (42) S.O. 3815 (E), dated the 26th October, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 713.215 to KM 785.859 (Handia - Rajatalab Section) on National Highway No. 19 (old NH — 2) in the State of Uttar Pradesh.
- (43) S.O. 3887 (E), dated the 29th October, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 385.000 to K.M. 420.000 (Barhani Kataya Chowk Section) on National Highway No. 730 in the State of Uttar Pradesh.
- (44) S.O. 3888 (E), dated the 29th October, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 40.500 (Barhi — Hazaribagh Section) on National Highway No. 33 in the State of Jharkhand.
- (45) S.O. 3889 (E), dated the 29th October, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 323.745 to KM 351.000 (Balrampur - Tulasipur Section) on National Highway No. 730 in the State of Uttar Pradesh.
- (46) S.O. 3890 (E), dated the 29th October, 2020, regarding the rate of fee to

be collected from users of the stretch from K.M. 131.000 to K.M. 166.000 (Muzzaffarnagar - Haridwar Section) on National Highway No. 58 in the States of Uttar Pradesh and Uttarakhand.

- (47) S.O. 3891 (E), dated the 29th October, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 101.740 to K.M. 159.258 (Majalgaon — Kaij Section) on National Highway No. 548C in the State of Maharashtra.
- (48) S.O. 3939 (E), dated the 2nd November, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 1022.494 to K.M. 1100.694 (Gundugolanu - Kanaka Durgamma Varadhi Section) on National Highway No. 16 (Old NH — 5) in the State of Andhra Pradesh.
- (49) S.O. 4033 (E), dated the 9th November, 2020, regarding the rate of fee to be collected from users of the stretches from K.M. 0.530 to K.M. 51.490 and from K.M. 51.490 to K.M. 70.560 { Govindpur (Rajganj) - Chas - West Bengal Border Section } on National Highway No. 32 in the State of Jharkhand.
- (50) S.O. 4180 (E), dated the 23rd November, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 624.480 to K.M. 653.225 (Mohgaon - Khawasa Section) on National Highway No. 7 (new NH — 44) in the State of Madhya Pradesh.
- (51) S.O. 4181 (E), dated the 23rd November, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 82.400 to K.M. 132.300 (Rampura — Maur — Talwandi - Raman Section) on National Highway No. 254 in the State of Punjab.
- (52) S.O. 4248 (E), dated the 26th November, 2020, regarding the rate of fee to be collected from users of the stretches from K.M. 76.000 to K.M. 99.971 and K.M. 99.971 to K.M. 133.471 (Ananthapuramu - Mudigubba Section) on National Highway No. 42 in the State of Andhra Pradesh.
- (53) S.O. 4258 (E), dated the 27th November, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 285.000 to K.M. 326.000

(Kalupur to Lalta Section) on National Highway No. 76 in the State of Uttar Pradesh.

- (54) S.O. 4423 (E), dated the 7th December, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 45.750 (Bolangir-Sonepur Section) on National Highway No. 57 (Old N.H.-224) in the State of Odhisa.
- (55) S.O. 4502 (E), dated the 11th December, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 73.000 to K.M. 175.000 (Nagina-Kashipur Section) on National Highway No. 74 in the States of Uttar Pradesh and Uttrakhand.
- (56) S.O. 4586 (E), dated the 18th December, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 30.790 to K.M. 92.200 (EPE Crossing-Shamli bypass Section) on National Highway No. 709B in the State of Uttar Pradesh.
- (57) S.O. 4587 (E), dated the 18th December, 2020, regarding the rate of fee to be collected from users of the stretches from K.M. 211.000 to K.M. 218.200 and from K.M. 165.000 to K.M. 196.825 (Haridwar-Dehradun Section) on National Highway No. 58 (New N.H.-34) in the State of Uttrakhand.
- (58) S.O. 4635 (E), dated the 22nd December, 2020, regarding the rate of fee to be collected from users of the stretch from K.M. 263.250 to K.M. 356.766 (Gadu-Porbandar Section) on National Highway No. 8E in the State of Gujarat.
- (59) S.O. 4791 (E), dated the 31st December, 2020, amending Notification No. S.O. 298 (E), dated the 14th January, 2019, to revise certain entries in the original Notification.
- (60) S.O. 27 (E), dated the 5th January, 2021, amending Notification No. S.O. 651 (E), dated the 4th March, 2014, to substitute certain entries in the original Notification.

- (61) S.O. 63 (E), dated the 7th January, 2021, regarding the rate of fee to be collected from users of the stretch from K.M. 89.600 to K.M. 133.520 (Harpalpur-Sugira Section) on National Highway No. 76 in the State of Uttar Pradesh.
- (62) S.O. 64 (E), dated the 7th January, 2021, regarding the rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 65.000 (Indo-Nepal border to Rudhauri Section) on National Highway No. 233 in the State of Uttar Pradesh.
- (63) S.O. 280 (E), dated the 20th January, 2021, regarding the rate of fee to be collected from users of the stretch from K.M. 166.000 to K.M. 211.000 (Muzaffarnagar-Haridwar Section) on National Highway No. 58 (New N.H.-334) in the State of Uttrakhand.

[Placed in Library. For (27) to (63), see No. L.T.3312/17/21]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under sub-section (3) of Section 9 of the National Highways Act, 1956:-

- (1) G.S.R. 298 (E), dated the 15th May, 2020, publishing the National Highways Fee (Determination of Rates and Collection), Amendment Rules, 2020.
- (2) G.S.R. 523 (E), dated the 24th August, 2020, publishing the National Highways Fee (Determination of Rates and Collection), Amendment Rules, 2020.
- (3) G.S.R. 804 (E), dated the 30th December, 2020, publishing the National Highways Fee (Determination of Rates and Collection), Third Amendment Rules, 2020.

[Placed in Library. For (1) to (3), see No. L.T.3315/17/21]

III. A copy (in Hindi only)* of the Ministry of Road Transport and Highways, Notification No. S.O. No. 384 (E), dated the 27th January, 2020, publishing

*The Chairman, Rajya Sabha has granted exemption to the Ministry of Road, Transport and Highways to lay the aforesaid Notification in Hindi only, as per PRO 6.1 {Para 4.1(h)} of the Manual of Parliamentary Procedure in the Government of India.

corrigendum to Notification No. S.O. 3433 (E), date 23rd September, 2019 (in Hindi only), under Section 10 of the National Highways Act, 1956 along with Delay Statement.

[Placed in Library. See No. L.T.4280/17/21]

IV. A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 37 of the National Highways Authority of India Act, 1988, along with Explanatory Memorandum and Delay Statement:-

- (1) No. 11012/248/2015-Admn, dated the 11th February, 2020, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) amendment Regulations, 2020.
- (2) No. 11012/248/2015-Admn-I, dated the 7th August, 2020, publishing the National Highways Authority of India (Recruitment, Seniority and Promotion) Second Amendment Regulations, 2020.
- (3) G.S.R. 666 (E), dated the 23rd October, 2020, publishing the National Highways Authority of India (the Term of Office and Other Conditions of Service of Members) (Amendment) Rules, 2020.

[Placed in Library. For (1) to (3), see No. L.T.3313/17/21]

Reports and accounts of GBPIHED, Almora, WII, Dehradun, and CZA, New Delhi for various years and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Shri Babul Supriyo, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of G.B. Pant Institute of Himalayan Environment (GBPIHED), Almora, Uttarakhand, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T.4084/17/21]

- (ii) (a) Annual Report and Accounts of the Wildlife Institute of India (WII), Dehradun, Uttarakhand, for the year 2018-19, together with the Auditor's Report on the Account